

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6619
ANSWERED ON:07.05.2013
INCLUSION OF CASTES IN SC LIST
Singh Shri Bhupendra

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of States/Union Territories of the country where Rajak (Washerman) have been given the status of Scheduled Castes. State/UT-wise;
- (b) whether the Union Government has received representations from the State Government of Madhya Pradesh, public representatives and others to include Rajak (Washerman) as Scheduled Caste; and
- (c) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHR1 P. BALRAM NAIK)

- (a): Rajak [not Rajak (Washerman)] has been specified as a Scheduled Caste in relation to the State of Bihar.
- (b) & (c) : The Government of Madhya Pradesh vide their letter dated 14.07.2006. had recommended notification of Rajak (Dhobi) caste as a Scheduled Caste throughout the State of Madhya Pradesh. The proposal was processed in accordance with the approved modalities. The observations of the Registrar General of India (RGI) in the matter have been communicated to the Government of Madhya Pradesh vide this Ministry's letter dated 08.03.2007, for appropriate action at their end.